

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)  
NEW DELHI: DATED THE

~~FEBRUARY, 1986.~~

3-3-1986

NOTIFICATION  
(INCOME-TAX)

No. 6611 (F.No.176/76/85-IT(AI)). In exercise of the powers conferred by sub-section (2)(b) of Section 80-G of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Sri Valleswarar Temple/Devasthanam, at Mylapore, Madras as a place of historic importance.

*TRW*  
( R. K. TEWARI )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Commissioner of Income-tax, Tamil Nadu-I, Madras.
2. All other Commissioners of Income-tax,
3. All chambers of Commerce in Tamil Nadu, Madras.
4. Comptroller & Auditor General of India, New Delhi.
5. The Chairman, Board of Trustees, Sri Valleswarar Temple/  
Devasthanam, South Mada Street, Mylapore, Madras-600004.

( R.K. TEWARI )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA